

District: South (Saket)					
Sl. No.	Court	CNR No.	Penal Provision	Disposed on	Verdict
1	Dr. Saurabh Kulshreshtha, ASJ-01	DLST01-000420-2013	354 IPC & 11/12 POCSO ACT	15.10.2019	Acquittal
2		DLST01-000561-2013	8 POCSO ACT	25.10.2019	Acquittal
3		DLST01-000639-2013	376(2g)/365/366/504 IPC & 4 Pocso Act	31.10.2019	conviction
4		DLST01-000982-2014	4/6 POCSO ACT	01.11.2019	Acquittal
5		DLST01-001014-2014	376(2) IPC & 4 POCSO ACT	29.11.2019	conviction
6		DLST01-000336-2014	4/6 POCSO ACT & 354 IPC	30.11.2019	Acquittal
7		DLST01-000783-2014	376/506 IPC & 6 POCSO ACT	16.12.2019	conviction
8		DLST01-000191-2013	376 IPC & 6 POCSO ACT	21.12.2019	conviction
9		DLST01-000189-2014	342/451/376/506 IPC & 6 POCSO ACT	23.12.2019	Acquittal
10		DLST01-000193-2014	363/376 IPC & 4 POCSO ACT	25.01.2020	Acquittal
11		DLST01-000147-2013	363 IPC & 10 POCSO ACT		Abated
12		DLST01-000625-2014	363/376 IPC & 4 POCSO ACT	07.02.2020	Acquittal
13		DLST01-001038-2014	376/511 IPC & 8 POCSO ACT	24.02.2020	conviction
14		DLST01-000191-2014	4/6 POCSO ACT	Kept on order of sentence for dated 08.10.2021	conviction
15		DLST01-000514-2013	354A IPC & 12 POCSO ACT	12.03.2020	conviction
16		DLST01-000238-2013	354D/509/506/34 IPC & 11/12 POCSO ACT	03.06.2020	conviction
17		DLST01-001024-2014	354B IPC & 8 POCSO ACT	25.06.2020	conviction
18		DLST01-000892-2014	363/366/376 IPC & 4 POCSO ACT	25.07.2020	conviction
19		DLST01-000297-2013	376D/307/34 IPC 4/6 POCSO ACT	11.08.2020	conviction
20		DLST01-000295-2013	363/376 IPC & 4/6 POCSO ACT	28.09.2020	conviction
21		DLST01-000351-2014	328/363/376/506 IPC & 6 POCSO ACT	17.10.2020	Acquittal
22		DLST01-000404-2014	4/12 POCSO ACT	04.11.2020	Acquittal
23		DLST01-000102-2013	354(B) / 323 IPC & 11/12 POCSO ACT	11.11.2020	Acquittal
24	Mrs. Priya Mahendra, ASJ-04	DLST01-001008-2014	363,342,354,506,34 IPC & 8,12 POCSO ACT	26.11.2019	conviction
25		DLST01-001052-2014	6 POCSO ACT	30.11.2019	conviction
26		DLST01-000361-2014	363,376 IPC & 4 POCSO ACT	11.12.2019	Proclaimed Offender
27		DLST01-000017-2014	363, 354,376,367 IPC & 8 POCSO ACT	21.12.2019	conviction
28		DLST01-000087-2014	363, 354,354D,323,506,34 IPC & 8 POCSO ACT	23.12.2019	Acquittal
29		DLST01-000575-2014	363,366 IPC & 11, 12 POCSO ACT	16.01.2020	Acquittal
30		DLST01-000482-2014	354,323,451, 506, 34 IPC & 8 POCSO ACT	22.01.2020	Acquittal
31		DLST01-000212-2014	307,354 IPC & 12/18 POCSO ACT	30.01.2020	conviction
32		DLST01-000242-2013	354D, 341,506, 342,354, 354B,509 IPC &	25.02.2020	conviction
33		DLST01-000359-2013	376 IPC & 8 POCSO ACT	15.02.2020	Acquittal
34		DLST01-000099-2013	376 IPC & 4 POCSO ACT	16.03.2020	conviction
35		DLST01-000142-2013	377,34 IPC & 7 POCSO Act	21.03.2020	Acquittal
36			376/511 IPC & 4 POCSO ACT	21.11.2020	Convicted
37		DLST01-000265-2014	323/376/370 IPC & 8 POCSO ACT	28.11.2020	Convicted
38		DLST01-000265-2014	U/s 323/370/376 IPC & 8 POCSO ACT	05.12.2020	Convicted
39		DLST01-001015-2015	U/s 376 IPC & 6 POCSO ACT	28.01.2021	Convicted
40		DLST01-000364-2014	376/363/511/323/34 IPC & 6/8 POCSO ACT	26.02.2021	Convicted
41		DLNT01-000740-2013	U/s 363/366/376 IPC & 4 POCSO ACT	15.03.2021	Acquitted
42		DLST01-000250-2013	376/506 IPC & 4 POCSO ACT	21.12.2021	Acquittal

43	Ms. Jyoti Kler, ASJ-05	DLST01-000259-2013	377 IPC & 4 POCSO ACT	25.11.2019	convicted	
44		DLST01-000736-2014		04.12.2019	Convicted	
45			363/376 IPC & 4,5 POCSO ACT	05.12.2019	convicted	
46		DLST01-000323-2013			Convicted	
47		DLST01-000321-2014	377/506 IPC & 4 POCSO ACT	21.12.2019		
48		DLST01-000595-2014	376 IPC & 6,10 POCSO ACT	18.01.2020	Acquittal	
49		DLST01-000212-2013	8 POCSO ACT	24.01.2020	convicted	
50		DLST01-000661-2014	195A IPC & 8 POCSO ACT	31.01.2020	Acquittal	
51		DLST01-000136-2013	363/376 IPC & 4,6 POCSO ACT	31.01.2020	Acquittal	
52		DLST01-001017-2014	376 IPC & 4 POCSO ACT	12.02.2020	Acquittal	
53		DLST01-000483-2013	354IPC & 10 POCSO ACT	28.02.2020	convicted	
54		DLST01-000190-2014	354/376/506/420/452 IPC & 4 POCSO ACT	09.07.2020	Acquittal	
55		DLST01-000596-2014	8 POCSO ACT	15.07.2020	convicted	
56		DLST01-000052-2014	506 IPC & 10/12 POCSO ACT	25.08.2020	convicted	
57		DLST01-000542-2014	376(D)/511/354/354(B)/ 323/451/34 IPC & 10 POCSO ACT	15.10.2020	Acquittal	
58		DLST01-000249-2013	U/s 10/12 POCSO ACT	04.12.2020	Acquittal	
59		DLST01-000193-2013	U/s 376/354 IPC & 4/6 POCSO ACT	24.12.2020	Acquittal	
60		Ms Vijeta Singh Rawat, ASJ	DLST01-000938-2014	U/S 376(2) / 506 IPC & 6r/w-5(1) POCSO ACT	26.02.2021	Convicted
61			DLST01-000952-2014	376 IPC & 6 POCSO ACT	30.10.2021	Convicted
62	Sh. Amit Bansal, ASJ-01	DLST01-000211-2013	323/342/324 IPC & 23/26 JJ Act 16/18 Bounded Labour Act read with section 3 of Child Labour Act, 1986	28.10.2021	Convicted	
63		DLST01-009853-2017	323/341/354/354A/506 IPC & 8 POCSO ACT	19.02.2022	Conviction	
64		DLST01-000203-2012	U/s 376/34 IPC & 5 ITP ACT	29.04.2022	Conviction	
65		DLST01-000254-2016	U/s 376/506 IPC & 6 POCSO ACT	19.05.2022	Conviction	
66		DLST01-001144-2015	U/s 342/376/506 IPC & 4 POCSO ACT	02.09.2022	Conviction	
67		DLST01-000256-2013	U/s 376/377/323 IPC & 4/6 POCSO Act	26.11.2022	Convicted	
68	Sh. Sharad Gupta, ASJ-04 (POCSO)	DLST01-000829-2014	U/s 376/354 IPC & 6/8/12 POCSO ACT	13.04.2022	Conviction	
69		DLST01-000133-2014	U/s 109/323/342/366A/376/506/34 IPC & 4 POCSO Act	22.10.2022	Convicted	
70	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)	DLST01-000014-2014	U/s 12 of POCSO Act	26.04.2022	Acquittal	
71		DLST01-000360-2013	U/s 7 of POCSO Act	30.09.2022	Conviction	
72	Sh. Dinesh Kumar, ASJ (SC-POCSO)	DLST01-000128-2013	U/s 376/354/452/506/120B/34 IPC & Sec. 4/8/12 POCSO Act	20.10.2023	Acquitted	